

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION NO.353/2014

Date of Decision: 5th February, 2020

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Shri Parasnath Singh
aged about 40 years, at
present working as Gate Keeper,
Gate No.13, Kadethan (Kedgaon
Central Railway Daund Section,
Pune Division and residing at
C/o. Shri Raghunath Divekar,
Dholebasti, Kadethan Road,
At Post - Varvand Taluka - Daund
District- Pune - 412 215. *Applicant*

(By Advocate Shri S.S. Lanke)

VERSUS

1. The Union of India
Ministry of Railway,
through the General
Manager, Central Railway,
CST, Mumbai - 400 001.
2. The Divisional Railway
Manager, Office of the DRM
Central Railway, Pune - 411 001,
near Pune Railway Station.
3. The Assistant Personnel
Officer, Divisional Railway
Manager Office, Pune - 411 001
Maharashtra.
4. Sr. Divisional Engineer
Coordination, Office of Divisional
Railway Manager,
Pune - 411 001.
5. The Principal,
Zonal Training School,
Central Railway, Near
Shree Sant Gadge Baba

Polytechnic College,
Bhusaval - 425 203,
Maharashtra;

6. The Joint Director,
Pay Commission, Railway
Board, Govt. of India,
Ministry of Railway,
Parliament Street,
New Delhi - 110 001.
7. Shri Wakil Kumar Singh
Sr. Permanent Way
Supervisor, at present
under Training in Zonal
Training School, Central
Railway, Bhusaval
- 425 203,
Maharashtra. **Respondents**

(By Advocate Shri V.D. Vadhavkar)

ORDER (ORAL)

PER: R. VIJAYKUMAR, MEMBER (A)

After hearing the learned counsel for the applicant for considerable time, learned counsel submits that he wishes to withdraw this application and he has taken the consent of the applicant who is present in Court.

2. In the circumstances, this OA is dismissed as withdrawn without any order as to costs.

3. All interim orders are withdrawn with immediate effect.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A)